

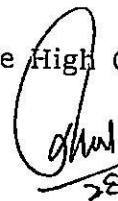
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In continuation to this Office Order No.29014-29204/F.1(3)/Gaz/2024, dated 30.04.2024, Dr. Ompal Shokeen, an Officer of Delhi Judicial Service, presently attached with the undersigned, is hereby appointed as Nodal Officer to facilitate Medical Assistance to all the Judicial Officers of Central District, Tis Hazari Courts, Delhi and their dependent family members.

Sh. Ajay Mehrol, Sr. Account Officer/DDO, (Mobile.No.8744027828) Central District, Tis Hazari Courts and Sh. Ashish Massey, Judicial Assistant, Emp.Code:-12839, (Mobile.No.9818988414), Protocol Branch, Central District, Tis Hazari Court, Delhi, are nominated to assist the Nodal Officer for the said purpose accordingly.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


28-10-2025

(VIRENDER KUMAR BANSAL)

Principal District & Sessions Judge (HQs)

Delhi 

No. 82953 - 83083 F.1(3)/Gaz/2025

Dated 28 OCT 2025

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West, THC, Delhi.
3. All the Judicial Officers of Central District, Tis Hazari Courts, Delhi.
4. Sh. Virender Kr. Kharta, ASJ (FTC)-O2, Central District, Tis Hazari Courts, Delhi.
5. The Concerned Officers/Officials.
6. All the Branch In-Charges/DDO of Central District, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.


28-10-2025

Principal District & Sessions Judge (HQs)

Delhi 